(b) Such Mail Order firms come to the notice of police only when any complaint is received from an individual. Five cases have been registered by Delhi Police against these Mail Order firms during the years 1984 and 1985 (upto 31-10-85). In all the five, cases, investigation is in progress.

Thefts in the H. A. L. Factory at Lucknow

631. SHRI LAL K. ADVANI: SHRI KAILASH PATI MISHRA: SHRI DIPEN GHOSH: SHRI SHANKER SINH VAGHELA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a news item which appealed in the "Statesman"of 13th September, 1985 regarding series of thefts of important items including Jaguar Air Craft's DC generator and other highly sophisticated imported parts, drawings, designs and diagrams of the fighter air-craft components, gold and silver from double locked safes etc. and a number of other items from the Hindustan Aeronautics Limited factory at Lucknow, if so, what is the extent of financial loss and the damage in terms of India's security by spies and antinational elements;

(b) whether the manufacture of firearms for the underworld therefrom the special alloys meant for manufacturing aircraft's component is a common knowledge: and

(c) what steps Government propose to take to remedy the situation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM): (a) The news- item has come to the notice of Government. It is not correct that highly sophisticated imported parts drawings, designs and diagrams of the fighter aircraft components have been stolen. The report as to the theft of Jaguar Aircraft's DC generator is also incorrect. It is, however, a fact that a shortage in the small stock of gold and silver, which is kept in the Plating shop, was discovered in July, 1985. The loss on that account is estimated at Rs. 62,000. Apart from that, there have been only occasional and isolated cases of petty thefts of scrap and other minor items, not involving any sophisticated item.

(b) No, Sir.

(c) The case of shortage in the stock of gold and silver was reported to the police and is under investigation. The Manager, Process Shop, was placed under suspension and d > partmental action has also been initiated against him and the Chief Manager who are responsible for the safe custody of the precious metals. Draft charges were framed and communicated to them. As their replies were found unsatisfactory, an Enquiry Officer has been appointed. The isolated cases of theitof scrap and other minor items were also suitably dealt with by lodging reports with the police, taking departmental action where any employee was involved and by taking appropriate remedial measures to further tighten the security and vigilance arrangements.

Assault on Indian Fishermen by Sri Lankan Navy

632. SHRI V. GOPALSAMY: SHRI I. GANESAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to Starred Question 22 answered in Rajya Sabha on the 14th March, 1985 and state:

(a) the number of new assault that have taken place on the Indian fishermen since January, 1985 by Sri Lankan Navy and the number of killed/injured in such assault;